

Annexure 5

Name of the corporate debtor: Gran Electronics Private Limited; Date of commencement of liquidation: 12th February, 2021; List of stakeholders as on: 19th April, 2021

List of operational creditors (Government Dues)

(Amount in Rs.)

Sr. No.	Details of claimant			Details of claim received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed	% share in total amount of claims admitted					
1	Excise and Taxation	Central	-	03.03.2021	10,71,645.00	10,71,645.00	Unsecured	0.00	NA	0.042	0.00	0.00	0.00	0.00	
2	Goods and Services Tax	Central	-	16.03.2021	4,01,96,438.00	4,01,96,438.00		0.00	NA	1.572	0.00	0.00	0.00	0.00	
3	O/o Additional Director General of Foreign Trade	Central	-	17.03.2021	5,70,29,555.00	5,70,29,555.00		3,35,64,960.00	No	2.230	0.00	0.00	0.00	0.00	An interlocutory application has been filed before the Hon'ble NCLT, Mumbai Bench for revocation of bank guarantee.
Total					9,82,97,638.00	9,82,97,638.00		3,35,64,960.00		3.84	0.00	0.00	0.00	0.00	